

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 275 of 2015 & IA No. 443 of 2015**

**Dated: 24<sup>th</sup> February, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Damodar Valley Power Consumers Assn. & Anr. .... Appellant(s)  
Versus  
West Bengal Electricity Regulatory Commission & Anr. .. Respondent(s)**

Counsel for the Appellant(s) : Ms. Pallavi Pratap Proxy counsel for  
Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv. along with  
Mr. C.K.Rai and Mr. Paramhans for  
R.1, WBERC  
Ms. Anushree Bardhan and  
Ms. Poorva Saigal for R.2, DVC

**ORDER**

Mr. Pratik Dhar, learned Senior Advocate, appearing for the respondent No.1, West Bengal Electricity Regulatory Commission, submits that he is filing counter affidavit/reply today. Let the same be taken on record.

Ms Anushree Bardhan for Damodar Valley Corporation, respondent No.2, prays for and is granted two weeks time to file counter Affidavit/reply to the appeal memo. Rejoinder, if any, be filed within two weeks thereafter.

Post the matter for hearing on **25<sup>th</sup> April, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

sh/kt